

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Technology Frontier India Pvt Ltd & 10 Others

**MAIN PETITION NUMBER** : CP/794(CHE)/2020

**(IA/MA) APPLICATION NUMBERS**

IA/25(CHE)/2023

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**ORDER**

The Applicant is led by the Ld. Senior Counsel Mr. P.H.Arvinth Pandian through video conferencing mode.

At request, the matter is adjourned to **09.03.2023** for further hearing.



- SK -

**(SAMEER KAKAR)  
MEMBER (TECHNICAL)**

MS



- SJ -

**(SANJIV JAIN)  
MEMBER (JUDICIAL)**